IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-291/ND/2017

In the matter of:

Crocus Travel (P) Limited

.. PETITIONER

SECTION:

Under Section 252 (3)

Order delivered on 25.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: -

For the Respondent/Corporate Debtor :

For the Intervener

: Mr. Manish Raj, Co. Prosecutor

ORDER

At the request of the parties, the matter is adjourned to 05.2.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 25.1.2018